

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/4903/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 2nd June ~~May~~, 2023.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. DJKA/2023/7685 dtd. 31.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.06.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.06.2023 till the morning of 06.06.2023.** The Additional District & Sessions Judge, Karbi Anglong, and in her absence, the next seniormost Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/4904/A, dated 2.6.2023

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)